

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 9818/2013

SANJAY KUMAR JAIN Petitioner(s)

VERSUS

STATE OF U.P & ORS Respondent(s)

(with office report)

Date : 01/03/2016 This petition was called on for hearing today.

For Petitioner(s) Mr.Kamal Pundir,Adv.
Dr. Vinod Kumar Tewari,Adv.

For Respondent(s) Mr. A. Raghunath,Adv.

UPON hearing the counsel the Court made the following
O R D E R

responent No.1. Await the return of the service of notice already issued to the
List the matter again on 22.04.2016.

Signature Not Verified

(M V RAMESH)

Registrar

SB
Digitally signed by
Sushma Kumari Bajaj
Date: 2016.03.01
16:53:35 TLT
Reason: